

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.5459
TO BE ANSWERED ON 28.03.2018

AREA OF INDIA UNDER FOREIGN COUNTRIES

5459. SHRI BALABHADRA MAJHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the area of India which is under the occupation of foreign countries and the time since when it has been under their occupation, country-wise; and
- (b) the action plan of the Government to get these areas back?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) Pakistan has been in illegal occupation of approximately 78,000 sq. kms. of Indian territory in Jammu and Kashmir. China has been in illegal occupation of approximately 38,000 sq. kms. in the Indian State of Jammu and Kashmir since 1962. In addition, under the so-called China Pakistan 'Boundary Agreement' signed between China and Pakistan on 2 March 1963, Pakistan illegally ceded 5,180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China.

The fact that Jammu and Kashmir is an integral and inalienable part of India has been clearly conveyed to Pakistani and Chinese authorities several times and also reiterated to international community on various occasions, including at the highest levels. Government keeps a constant watch on all developments having a bearing on India's national interest and takes all necessary measures to safeguard it.
